

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.111
TO BE ANSWERED ON 2ND FEBRUARY, 2021**

IMA'S CONCERN OVER AYUSH TREATMENT PROTOCOL FOR COVID-19

111 SHRI B. LINGAIAH YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Indian Medical Association (IMA) has expressed concern about issuing AYUSH treatment protocol for COVID-19 treatment and
- (b) if so, the details thereof on the basis of evidence of anecdotal and based on individual subjective experiences before implementing?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) and (b): It came to the notice of the Ministry of Health and Family Welfare that Indian Medical Association through a press release on 6th October 2020 raised some concerns on treatment protocol issued by Ministry of AYUSH.

Ministry of AYUSH has released “National Clinical Management Protocol based on Ayurveda and Yoga for management of COVID-19”. This protocol was prepared by National Task force in consensus from expert committees set up by Ministry of AYUSH. As conveyed by Ministry of AYUSH, this protocol is based on:

- i. Knowledge from Ayurveda literature and clinical experience
- ii. Empirical evidence and Biological plausibility
- iii. Emerging trends of ongoing clinical studies